

STATEMENTS SHOWING ACTION TAKEN BY GOVERNMENT ON ASSURANCES, PROMISES AND UNDERTAKINGS GIVEN DURING VARIOUS SESSIONS OF THE RAJYA SABHA

THE MINISTER OF STATE IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI OM MEHTA): Sir, I beg to lay on the Table the following statements (in English and Hindi), showing the action taken by Government on the various assurances, promises and undertakings given during the sessions shown against each:—

(i) Statement No. XV—Sixty-second Session, 1967.

(ii) Statement No. XI—Sixty-fourth Session, 1968.

(iii) Statement No. XIII—Sixty-sixth Session, 1968.

(iv) Statement No. XI—Sixty-seventh Session, 1969.

(v) Statement No. IX—Sixty-eighth Session, 1969.

(vi) Statement No. VII—Sixty-ninth Session, 1969.

(vii) Statement No. IV—Seventieth Session, 1970.

(viii) Statement No. II—Seventy-first Session, 1970.

(ix) Statement No. I—Seventy-Second Session, 1970.

[See Appendix LXXIII, Annexure Nos. 13 to 21 for (i) to (ix)].

THE PETROLEUM PRODUCTS (MAINTENANCE OF PRODUCTION) ORDER, 1970

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS, AND MINES AND METALS (SHRI D. R. CHAVAN): Sir, I beg to lay on the Table under sub-section (6) of section 3 of the Essential Commodities Act, 1955, a copy of the Ministry of Petroleum and Chemicals and Mines and Metals (Department of Petroleum and Chemicals) Notification S.O. No. 1100, dated the 18th March, 1970 (in English and Hindi), publishing the Petroleum Products (Maintenance of Production) Order, 1970. [Placed in Library. See No. LT-3863/70].

NOTIFICATIONS UNDER THE DRUGS AND COSMETICS ACT, 1940

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY PLANNING AND WORKS, HOUSING AND URBAN DEVELOPMENT (SHRI PARIMAL GHOSH): Sir, I beg to lay on the Table under section 38 of the Drugs and Cosmetics Act, 1940, a copy each of the following Notifications (in English and Hindi), of the Ministry of Health, Family Planning and Works, Housing and Urban Development (Department of Health):—

(i) Notification S.O. No. 4616, dated the 19th November, 1969, publishing the Drugs and Cosmetics (Fifth Amendment) Rules, 1969 [Placed in Library. See No. LT-3864/70].

(ii) Notification S.O. No. 4921, dated the 9th December, 1969, publishing the Drugs and Cosmetics (Sixth Amendment) Rules, 1969.

[Placed in Library. See No. LT-3865/70].

(iii) Notification S.O. No. 23, dated the 23rd December, 1969, publishing the Drugs and Cosmetics (Seventh Amendment) Rules, 1969.

[Placed in Library. See No. LT-3866/70].

I. APPROPRIATION ACCOUNTS (1968-69) OF RAILWAYS IN INDIA (PARTS I AND II)

II. BLOCK ACCOUNTS, BALANCE SHEETS AND PROFIT AND LOSS ACCOUNTS OF RAILWAYS FOR 1963-69

III. AUDIT REPORT (RAILWAYS), 1970

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI K. R. GANESH): Sir, I beg to lay on